

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 3749 OF 1999

SRIDEVI & ORS

Appellant (s)

VERSUS

JAYARAJA SHETTY & ORS

Respondent(s)

(With office report)

Date: 19/01/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE MR. JUSTICE A.K. MATHUR

For Appellant(s)

Mr. Sanjay Parikh, Adv.
Mr. Naveen R. Nath, Adv.
Mrs. Lalit Mohini Bhat, Adv.
Ms. Anitha Shenoy, Adv.
Ms. Hetu Arora, Adv.

For Respondent(s) Dr. Rajeev Dhavan, Sr. Adv.

Mr. S.N. Bhat, Adv.
Mr. N.P.S. Panwar, Adv.
Mr. D.P. Chaturvedi, Adv.

UPON hearing counsel the Court made the following
O R D E R

Resuming his arguments at 10.35 a.m., Dr. Dhavan, Sr. Adv. concluded
at 12.40 p.m. whereafter Mr. Parikh, Adv. argued in reply till 3.40 p.m. when
the Court reserved its verdict.

(J.S. Rawat)
Court Master

(Vijay Aggarwal)
Court Master